The violence figures from 2010 onwards are as under:-

	Meghalaya				
	2010	2011	2012	2013	2014 (July 31)
Incidents	29	56	127	123	109
Civilian Killed	4	12	36	30	18
SF Killed	-	8	1	7	3

The Government has undertaken peace initiative along with counter insurgency operations in the State as well as areas bordering with Assam to check the violence in the State. The A'chik National Volunteer Council (ANVC) is under Suspension of Operation (SoO) since July 23, 2004. However, in view of wanton violence by GNLA, the Government has decided not to engage the outfit in talks but intensify operations by the Security Forces. Through diplomatic channels, the Government of India has been taking up the issue of presence of IIGs with the neighbouring countries. To supplement the efforts of the State Government, 79 Coys of Central Armed Police Forces (CAPFs) and 06 teams of CoBRA have been deployed in Meghalaya to check violence and extremist/insurgency activities.

Jarawa Tribes on the brink of extinction

3773. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Jarawa tribes of Andaman and Nicobar Islands are being pushed to the brink of extinction due to encroachment on their land and sexual exploitation by outsiders;
- (b) whether the Andaman Trunk Road which runs through their inhabitation has not been closed yet as per the Supreme Court order;
- (c) whether local poaching has resulted in serious depletion of food reserves for Jarawa tribe who are solely dependant on the forest for their survival; and
- (d) whether it is a fact that plans to widen the Andaman Trunk Road which lead to the Jarawa reserve and the construction of two new road bridges has been announced?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) No Sir. The Andaman & Nicobar Administration has intimated that in fact, at present the Jarawa population is 427 living in 1028 sq. km. of Jarawa Tribal Reserve compared to their population of 235 in the year 1998. Further, the A&N Administration is implementing the Jarawa policy, 2004 following the directions of the Hon'ble High Court of Calcutta.

- (b) The Shekhar Singh Commission appointed by the Apex Court had made various recommendations including the closure of Andaman Trunk Road (ATR) passing through the Jarawa Reserve on the ground that it badly affected the protection of the Jarawas. The Hon'ble Apex Court passed orders on 7th May, 2002 accepting those recommendations. The UT of A&N Administration had filed an affidavit in the Hon'ble Apex Court seeking review of its direction on ATR in April, 2003 in view of the fact that the ATR is a lifeline and means for transporting materials required for livelihood of about 1.5 Lakh settler population living on other side of Jarawa reserve i.e. Middle & North Andaman. Since then matter is subjudice. As intimated by the A&N Administration no specific order has been issued in respect of closure of the Andaman Trunk Road (ATR).
- (c) No Sir. In the Jarawa Tribal Reserve area, entry of unauthorized persons has been banned. As regards poaching by outsiders (non tribals) in the Jarawa Reserve area, the Andaman and Nicobar Administration has taken following measures:
 - strict enforcement of the law i.e., the A&N Islands (Protection of Aboriginal Tribes) Regulation, 1956 as further amended in 2012 which provides stringent punishment which has deterrent effect on the nontribals committing offences under the law.
 - Sensitization of settlers (non- tribals) of the villages surrounding the Jarawa Tribal Reserve/ buffer zone.
 - (iii) Research led welfare policy for empowerment of the Jarawa tribe with the setting up of Andaman and Nicobar Tribal Research and Training Institute (ANTRI). The above said measures resulted in saving of the food reserves for the Jarawa tribe in the Jarawa Reserve area
- (d) A Consultant has been appointed by Ministry of Road, Transport & Highways (MoRTH) on 28.7.2010 for preparation of Detailed Project Report (DPR) for Rehabilitation and upgrading 2-lane of NH-223 (Formerly Andaman Trunk Road) from Chidyatapu to Foothill of Saddle Peak in Diglipur. This includes preparation of DPR for two major bridges at Middle Strait & Humfrey Strait excluding 56 km. stretch of road within the Jarawa Reserve Area.

Enhancing performance of sportspersons at international level

3774. SHRI HUSAIN DALWAI: Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

- Whether the performance of Indian sportspersons have remained far from satisfactory in the international events;
 - (b) if so, the details thereof;